SHRI B. N. DATAR: We have got an Act known as the Emblems and Names (Prevention of Improper Use) Act and the attention of the Government as also that of the State-Government officers has been invited to

Oral Answers

SHRI M. GOVINDA REDDY: Is it not true that on many house tops in Delhi torn flags are being flown and is it in order?

SHRI B. N. DATAR: I am not aware whether torn flags are flown.

SHRI MAHESWAR NAIK: May 1 know the source from which we can get the supplies of national flags on national occasions?

SHRI B. N. DATAR: I think there are stores. I cannot give the name now.

DR. RAGHUBIR SINH: May I know if the attention of the Railway Ministry has been drawn to the fact that these flags are being sold in their premises also?

SHRI B. N. DATAR: We have drawn the attention of the Delhi Government who are looking into it.

श्री नवाब सिंह चौहानः इस किस्म का जो मजरिम पाया जाता है, उसके लिये कानुन के ग्रेंदर क्या सजा है, ग्राप बतला सकते हैं ?

श्री बी० एन० दातार: ५०० ६० तक जमीना ।

VISA APPLICATIONS FROM FOREIGNERS

- •554. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:
- the number of foreigners who (a) applied for visas in each year from 1952-53 onwards: and
- how many of them were refused (b) visas?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). All applications for visas for India are to be made by foreigners to the Indian Representatives abroad who are also competent to refuse visas where the persons concerned do not prima facie qualify for admission. The collection of this information from all the Missions will involve considerable labour and expenditure which will not be commensurate with the results.

SHRI M. VALIULLA: Are there any persons who are exempted from these passport rules; if so who are they?

SHRI B. N. DATAR: Yes; there are certain categories of persons who are exempted. They are about five categories. Shall I read them?

SHRI M. VALIULLA: Yes.

SHRI B. N. DATAR: (1) Persons of the Naval, Military or Air Forces of India entering India on duty and the members of the families of any such persons when accompanying such persons to India on Government transport. (2) Persons domiciled in India proceeding to India over the Nepalese and Bhuta-nese border. (3) Nepalese and Bhuta-nese entering India by land or by air over the Nepal or Bhutan border. Habitual traders, porters, muleteers and pilgrims of Tibetan nationality travelling between India and Tibet do not require passports. But they must hold valid identity certificates, (4) <u>Bona-f.de</u> Moham-madan pilgrims domiciled in India returning from Jeddah or Basra. (5) Persons or classes of persons specified in this behalf by the Central Government.

SHRI M. VALIULLA: Will Commonwealth foreigners also apply for I visas, quite apart from the missionaries as such?

SHRI B. N. DATAR: So far as missionaries are concerned, coming from Commonwealth countries, they are required to obtain special endorsement from Indian representatives there.

SHRI M. VALIULLA: Apart from the Missionaries?

SHRI B. N. DATAR: So far as the others are concerned, they are not treated as foreigners under the Foreigners Act.

SHRI M. VALIULLA: Then have we any knowledge of the number of persons coming from the various Commonwealth Countries into India?

SHRI B. N. DATAR: They come with passports. The hon. Member should remember that the question is about the grant of visas. In the case of the Commonwealth countries, except one or two, they can be admitted without taking visas.

SHRI M. VALIULLA: But the passport is only for the country of origin. But does India have any knowledge of the number of people entering this country?

Oral Answers

SHRI B. N. DATAR: When they come here entries are made in the register.

SHRI M. GOVINDA REDDY: May I know Sir, whether compulsorily, Commonwealth citizens or others from foreign countries come here, they have to register themselves here in India alter their arrival?

SHRI B. N. DATAR: All these things are given* very clearly in the Indian Passport Rules. In some cases they have got to register themselves. In others, for example in the case of tourists naturally other considerations come in

PURCHASE OF FAIREY FIREFLY MARK I **AIRCRAFT**

- *555. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:
- (a) whether it is a fact that an order for five Fairey Firefly Mark I aircraft was placed with M|s. Fairey Aviation Company Limited without calling for tenders; and
- (b) if so, what is the value of each of these aircraft?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) and (b). The Fairey Mark I type of aircraft was selected after very careful consideration as best suited to fulfil the specialised role of target towing and accordingly, orders were placed for five such aircraft with the manufacturing-firm. This question of calling for tenders, thus, did not arise. The value of each aircraft is Rs. 2 lakhs approximately.

SHRI H. P. SAKSENA: What is, the value? I could not hear properly.

SARDAR S. S. MAJITHIA: Rs. 2 lakhs.

SHRI M. VALIULLA: May I know, Sir, whether any consultation took place between the Government and the Fi.A.L. whether they will be able to manufacture such aircraft or

SARDAR S. S. MAJITHIA: The H.A.L. are not producing this aircraft. In any case this aircraft is produced by Messrs.

Fairey Aviation Company Limited and they will not allow any manufacturing firm in India to manufacture this particular type of aircraft.

to Ouestions

SHRI KISHEN CHAND: May I know, Sir, whether there is a policy to standardise the aircraft in the Defence Ministry, or are they taking different types of aircraft?

SARDAR S. S. MAJITHIA: Well, we buy aircraft as and when they develop; and when we find that they are suitable to our needs we buy those particular types.

SHRI KISHEN CHAND: In view of the requirements of maintenance, arrangements are made for getting the spare parts of these new types of aircraft?

SARDAR S. S. MAJITHIA: Normally we order the spares along with the aircraft and then further supplement them. We sometimes place orders later on for the particular types of spares that are being used in excess of what we thought originally.

SHRI H. C. DASAPPA: Are these trainer

SARDAR S. S. MAJITHIA: No, it is not a trainer aircraft. It is a target towing aircraft. I would like to add that this aircraft is even today being used by three other countries in Europe.

SHRI KISHEN CHAND: What workshop facilities are available for maintaining and fixing up these parts to these aeroplanes?

SARDAR S. S. MAJITHIA: As for workshop facilities, well, normally we have our maintenance personnel trained in India. . .

SHRI KISHEN CHAND: For new aircraft?

SARDAR S. S. MAJITHIA: And they are maintaining these aircraft in a serviceable condition.

SCHOOLS CONVERTED FROM BASIC PRIMARY SCHOOLS

SHRIMATI SAVITRY NIGAM: Will the Minister for EDUCATION be pleased to state the number of Basic schools converted from ordinary Primary schools in the year 1955-56?